

CENTRAL ADMINISTRATIVE TRIBUNAL**CHENNAI BENCH**

**C.P No 49 of 2019
in
OA No. 310/01261/2016**

Dated Friday ,the 16th day of August, 2019

PRESENT

Hon'ble Mr.T.Jacob, Member(A)

R.Parakalan,
Age 73 years,
S/o Late Rengaswamy,
No.10, Vanjinathan Street,
Nilamangai Nagar,
Adambakkam,
Chennai- 600 088.Applicant

By Advocate M/s. S.Ramaswamyrajarajan

Vs

1. Mr.M.Sampath
The Chief PostMaster General,
TamilNadu Circle,
Chennai- 600 001.
2. Mr.Ambesh Ubamanyu,
The Postmaster General,
Central Region (TN),
Tiruchirapalli- 620 001.
3. Mr.Thomas Loord Doss
The Director of Postal Services,
Central Region TamilNadu,
Tiruchirapalli- 620 001.
4. Mr.Periyasamy,
The Senior Superintendent of Post offices,
Virudurachalam Division,
Virudurachalam- 606 001.Respondents

By Advocate Mr.M.Kishore Kumar

ORAL ORDER**(Pronounced by Hon'ble Mr.T.Jacob, Member(A))**

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 18.07.2018 in O.A No. 1261/2016.

2. When the matter is taken up for hearing, counsel on both sides submit in unison that the order of this Tribunal dated 18.07.2018 had been complied with and the matter could accordingly be closed.
3. In view of the above, CP No.49/2019 is closed. Notice of contempt is discharged.

(T.Jacob)
Member(A)
16.08.2019

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